

(vii) REPORTED DISTURBANCES IN SRINAGAR ON 26TH JULY, 1980.

DR. FAROOQ ABDULLAH (Srinagar): On 26th, a civilian rickshaw met with an accident with an army truck in Srinagar. The driver of the truck was drunk. Mob collected around the truck, manhandled the driver and later took him to the Police Station. Some people in the truck went to the barracks and from there some jawans came and took part in damaging property, vehicles, causing injuries to civilians. This has resulted in making the situation tense in the valley. Ever since independence, the Army Civilian relationship has been excellent and they have always defended the honour of the weak with courage and determination. This incident has led to widespread gossip and anti-social elements are going round spreading all sorts of malicious gossips. This is resulting in defamation of an Army which has an unblemished record. No one, be he civilian or an Army person, is above law and I am sure our worthy Defence Minister will assure both this House as well as the people of Kashmir that all steps will be taken to apprehend the culprits and that the loss of property and human life will receive adequate compensation, and measures will be taken so that such incidents do not recur in future. I want to assure the people that we in this House, one and all, condemn what happened on 26th. We share their grief and sorrow and we are hopeful that their wounds will heal and that it will not leave any scar for the anti-social elements who want to capitalise on this situation. We all must warn them that they will not be allowed to do so and that India is one and will remain united to fight indiscipline or any breakage of law.

SHRI K. P. UNNIKRISHNAN (Badagara): Sir, there is no quorum in the House.

SHRI BHAGWAT JHA AZAD (Bhagalpur): I think 50 members are there.

SHRI ATAL BIHARI VAJPAYEE: (New Delhi): I hope you have gone through the statement made by Mr. Abdullah....

SHRI K. P. UNNIKRISHNAN: There is no quorum. The House cannot go on.

MR. DEPUTY-SPEAKER: Let the quorum bell be run . . .
Now there is quorum.

12.40 hrs.

FINANCE (NO. 2) BILL, 1980—
Contd.

MR. DEPUTY SPEAKER: We now take up further consideration of Finance (No. 2) Bill.

Shri Saminuddin.

श्री समीनुद्दीन (गोड्डा): डिप्टी स्पीकर साहब, मैं पिछली बार अर्ज कर रहा था कि जो मिलसिला जनता राज काल में चल रहा था, वह इस वक्त भी चल रहा है। मैं आचल-वाइज गांवों में डकैतियों का ब्यारा पेश कर रहा हूँ। जहाँ तक मैंने पहल पेश किया था, उसके बाद का जिक्र इस वक्त कर रहा हूँ। आचल सन्हाला, जिला भागलपुर में जल्हा, नाकी, भगवान-पुर, चकनत्यू, महियामा, परियक, अमडण्डा, सेखवा, लाघा, मंगाचक, मिलकी, बेलटिकरी, सूखसैना, चांचे, श्रीचक। इसी तरह धरैया जिला भागलपुर में—मसहार, धुवसंडा, बल्लनचक, नन-गोला, कठबनगांव, सिज्कतमकैता रजौन, यारी, ओडहारा, रजौन, कोतवाली रजौन, सैनो-जगदीशपुर। इन सब स्थानों में तकरीबन 57 डकैतियां हुई हैं।

इस सिलसिले में मैं यह अर्ज करना चाहता हूँ कि इन वाक्यात में कितने लोग पकड़े गये, कितने मुजरिम हाजिर कराये गये। मुझे ऐसा पता है कि इन में से आधे से ज्यादा को डकैतियों के बजाय चोरी लिखा गया है और आधे में ज्यादा डकैतियों को नजर-अन्दाज कर दिया गया है। मैंने यहाँ पर सिर्फ उन गांवों के नाम लिये हैं जहाँ ये